I, Prittam Kumar, son of-Sri Subhash Chandra Nirala, Aged-47 years, belonging to Bihar Administrative Service and presently working as Private Secretary (Gazetted) to the Leader of Opposion Party, Bihar Vidhan Sabha (Parent Department-General Administration Department), Main Secretariate, Government of Bihar, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

## A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

SI. Description		Self	Spouse Name Pinki Kumari	Dependant-1 Name-Priyanshu Raj	Depend ant-2 Name- Aditi Raj	
(i)	Cash	Rs.4500/-	Rs.2500/-	Nil	Nil	
(ii)	Deposits in Banks, Financial Institutions And Non- Banking Financial Companies	Bank-Rs.77582/- PPF- Rs.600088/- Sahara-(Rs.150000/- deposited in the year 2009 while working in my previous service under Prl.A.G.(Andhra Pradesh), Hyderabad	Bank-Rs.18855/-	Bank-Rs.3000/-	Nil	
(iii)	Bonds, Nil Debentures and Shares in companies		Nil	-	-	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	financial (Premium) (I institutions, Birla Sunlife - K NSS, Postal Rs.76000/- (Premium)			-	
(v)	Motor Vehicles (details of make, etc.)	One Motorbike- Honda Shine, Make-2016		-	7.00	
(vi)	Jewellery (give details of weight and value)	Gold-30gm (value not assessed)	Gold-100gm (value not assessed)	) <del>-</del>	•	
(vii)	Other assets, such as values of claims / interests	One HP Pavillion g- series Laptop provided by GAD, Government of Bihar during probation period	-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated

Sr. No.	Description	Self	Spouse Name-Pinki Kumari	Depen dant- 1 Name	Depend ant-2 Name
(i)	Agricultural Land - Location(s) - Survey number(s)	Nil	Nil	Nil	Nil



	- Extent (Total measurement) -Current market value				
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	i)1/2 part of ancestral property (9 kattha land at Shastrinagar, Munger)at my hometown Munger,Bihar, (Current Market Value-Not assessed)	-Jhanjhruola, Farrukhnagar -215 sq yard -Rs.946000/- (Taken from the sale proceeds of already declared Land at Mauza- Nayachak, Kheminichak, Patna Khata -35, Plot- Part of plot 25)	Nil	Nil
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value				
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		•	**	
(v)	Others (such as interest in property)	A 3-BHK flat in Apartment Kashyap Green City, Abhimanyu Nagar, West of Rupaspur-Khagaul Road, Khagaul, (S.B.U.Area 1440 sq.ft) booked in 2012 (mortgage to HDFC Ltd against loan of Rs 25,00,000/-).			*

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.01.2019		
(a)	(i) Loans from Banks	Nil	Nil		
	(ii) Loans from financial institutions	HDFC Ltd	Rs.21,00,000(Approx.)		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Nil	Nil		
	(b) dues to departments dealing with supply of water	Nil	Nil		
	(c) dues to departments dealing with supply of electricity	Nil	Nil		



	(d) dues to departments dealing with telephones	Nil	Nil		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	Nil		
	(f) Other dues, if any	Nil	Nil		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Nil (IT upto AY 2019-20 paid) PAN-ADLPK4962D	Nil		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	Nil	Nil		
	(iii) Sales Tax [Only in case of proprietary business]	NIL	Nil		
	(iv) Property Tax	Nil	Nil		

## C. Personal Detail

GPF/CPF/PRAN No.	:-	BHR/BAS-4177								
Gender	;-	M (M/F)								
Date of Birth	:-	0	1	0	7	1	9	7	2	(DD/MM/YYYY
Class/Group	;-	В		] (A	/B/C)					
Cadre	ar Adn	10000	itive Se	rvice						
						ihar A			Servic	e,
Home District :-										
I hereby declare ti	hat th	e ahou	o do	taile :			4b - b			

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature .... Prittain Kiemar

Place:Patna Name of Employee: PRITTAM KUMAR
Designation: P.S. to Leader of Opposition,
Bihar Vidhan Sabha
Department:Parliamentary Affairs Departm

Department:Parliamentary Affairs Department Parent Department-General Admin. Department(GAD)

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.